

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1946  
ANSWERED ON:09.03.2010  
ALCOHOLISM RELATED VIOLENCE  
Aaron Rashid Shri J.M.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of spurt in crimes like fracas, felony, road accident, incidents of street violence and domestic violence in the country by alcoholics;
- (b) if so, the reaction of the Government thereto; and
- (c) whether the Union Government proposes to issue any advisory to the State Governments to check the rise in crime by alcoholics in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

- (a)& (b): NCRB maintains data on crimes head-wise under the IPC and the SLLs. However it does not maintain the specific information regarding crimes by alcoholics separately.
- (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.